

DIVISION BENCH
COURT - I

P-102

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/27(KB)2024

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH JULY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS S R TIMBER PRODUCTS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Debasish Chakraborti, Adv.] For Financial Creditor
Mr. Snehasish Chakroborty, Adv.

Mr. Dripto Majumder, Adv.] For the Corporate Debtor
Mr. Saurav Jain, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Hard copy of reply-affidavit be filed with the Registry.
3. List this matter on **12.08.2024**.
4. It is made clear that no further adjournment will be granted.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)